GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

RAJYA SABHA

UNSTARRED QUESTION NO. 295

ANSWERED ON 02.12.2025

REVISED GUIDELINES FOR IMPLEMENTATION OF THE ULA MODEL

295.SHRI SUBHASH BARALA

SHRI KESRIDEVSINH JHALA

SHRI MITHLESH KUMAR

DR. DINESH SHARMA

SHRI SHAMBHU SHARAN PATEL

SHRI MADAN RATHORE

SHRI AMAR PAL MAURYA

SHRI NARHARI AMIN

SHRI SADANAND MHALU SHET TANAVADE

DR. BHAGWAT KARAD

SHRI BABURAM NISHAD

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the objectives and key amendments introduced by the Ministry in the operational guidelines for implementing Utility-Led Aggregation (ULA) model under PM Surya Ghar:Muft Bijli Yojana;
- (b) the procedure prescribed for release of central financial assistance (CFA) under the revised mechanism and the agencies responsible for disbursement; and
- (c) the current status of implementation of ULA model under PM Surya Ghar: Muft Bijli Yojana, State/UT-wise?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) & (b) The objective of implementing Utility-Led Aggregation (ULA) model/RESCO model under PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) is to enable DISCOMs/ State Governments/ State Designated entities to support rooftop solar (RTS) development under ULA/RESCO models, primarily for low-income households/ families.

To strengthen and streamline implementation, MNRE has issued an amendment to the operational guidelines and has also notified ULA/RESCO Payment Release Mechanism. As per this mechanism, the CFA will be disbursed directly to ULA vendors bank account by the National Programme Implementing Agency after verifying the installation reports and vendor bank account details uploaded on National Portal. CFA will be released in single tranche, strictly linked to the successful physical installation, inspection and commissioning of rooftop solar systems.

(c) Under the ULA model of the PMSG: MBY, the MNRE has accorded in-principle approval to nine States/UTs recently as under:

S. No.	State/UT	Number of RTS installations
1	Andhra Pradesh	3,88,571
2	Odisha	1,50,000
3	Assam	1,79,229
4	Kerala	50,000
5	J&K	2,22,568
6	A&N Islands	15,000
7	Ladakh	7,000
8	DNHⅅ	5,000
9	Telangana	20,175
	Total	10,37,543

Based on the acceptance of in-principle approval by the respective State/UT governments, the MNRE has issued final sanction for Andhra Pradesh, Telangana, Odisha, Jammu & Kashmir, Andaman & Nicobar Islands, and Ladakh. The implementation of ULA model in these states/UTs is at various stages of progress, and the state of Odisha has reported a total of 1220 RTS installations under ULA model on 27.11.2025.
